

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 231
TO BE ANSWERED ON 3RD FEBRUARY, 2017**

PERMISSION TO CONDUCT SURGERY FOR AYUSH PRACTITIONERS

231. SHRI DEVJI M. PATEL:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the doctors of Ayurveda are banned to conduct surgery;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allow the doctors of Ayurveda to perform surgery; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): No.

(b) to (d): The aims & objective of Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2016 published in the Gazette of India, Extraordinary, Part-III, Section- 4 on 7 November, 2016 are “to provide orientation of specialties and super-specialties of Ayurveda, and to produce experts and specialists who can be competent and efficient teachers, physicians, surgeons, gynaecologists and obstetricians (Stri Roga and Prasuti Tantragra), pharmaceutical experts, researchers and profound scholars in various fields of specialisation of Ayurveda”.

The regulation allows post graduate degree in surgical branch in Ayurveda viz-Shalya (Surgery), Shalakyas (Eye, E.N.T. & Dentistry) & Strirog Prasuti Tantra (Gynecology and Obstetrics). P.G. Degree courses [M.S.(Ayurveda)] are of 3 Years duration after B.A.M.S.

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